

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Assignment of work/adjustment of Registrars and Additional Registrars.

ORDER

No: 1674 of 2025/RG

Dated: 20.11.2025

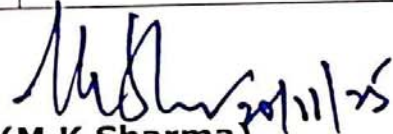
In continuation to High Court Order Nos. 1495-97/RG/NG-487(I) dated 10.10.2025, the assignment of work/adjustment of Registrars and Additional Registrars is hereby ordered, in the interest of administration:-

S. No.	Name of the officer S/Shri	Posted as	Matters to be dealt with by the officer
1.	Mohd. Yasin Beigh, Registrar (Adm) High Court Main Wing	Registrar Statistics (Main Wing)	Besides heading statistics Section he shall continue to work as PIO High Court main Wing.
Newly promoted Registrar(s), Level 13-A (131100-216600)			
2.	Syed Tasaduq Hussain Qadri	Registrar Infrastructure (Srinagar Wing)	1. Security and maintenance of High Court Complex, Srinagar; 2. Maintenance of Official residence of Hon'ble Judges; 3. Estates; 4. Any other work as assigned by the High Court.
3.	Anil Kumar Raina	Registrar Management	Gazetted and Non Gazetted sections of the Main Wing
4.	Pankaj Gupta	Registrar Infrastructure (Jammu Wing)	1. Security and maintenance of High Court Complex, Jammu; 2. Maintenance of Official residence of Hon'ble Judges 3. Estates 4. Any other work as assigned by the High Court.
5.	Baldev Raj	Registrar Recruitment (Main Wing)	1. Recruitment matters pertaining to High Court staff. 2. Recruitment matters of Higher Judicial Service. 3. Monitoring the selection process of Civil Judges (Junior Division). 4. Selection of Law Researchers

M. S. B.
20/11/2025

6.	Syed Mujtaba Hussain	Registrar Administration (Main Wing, Jammu)	LP Section
Additional Registrar cum Secretary/Additional Registrar (Adm.)			
7.	Ved Prakash, Additional Registrar cum Secretary	Detached from Hon'ble Court and posted as Additional Registrar (Adm.) High Court Wing, Jammu.	He shall look after deployment of personal staff under the overall supervision of Registrar Judicial, Jammu.
8.	Ms. Farhana Ali, Additional Registrar (Adm.)	Additional Registrar (Adm.), High Court Wing, Srinagar.	She shall look after deployment of personal staff, under the overall supervision of Registrar Judicial, Srinagar.

By Order.


(M.K Sharma)

Registrar General
Dated:- 20.11.2025

No:- 72448-80/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
.....for information.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.
8. CPC e-Courts, High Court of J&K and Ladakh for information and uploading the same on the High Court Website.
9. Director Finance, High Court of J&K and Ladakh, Jammu for information.
10. Concerned Officers _____;
..... for information and necessary compliance.
11. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
13. Order File.


Registrar General